

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No: Estt/HC/2025/18

Date: 15.01.25

Ms. Richa Sharma was offered appointment as Probationer Trainee Library Restorer vide order No. Estt/HC/2024/471 dated 17.10.2024 with the direction to join her duties upto 25.10.2024. Vide notice dated 04.12.2024, her joining time was extended for ten days as last opportunity but she failed to report for joining, therefore, her appointment to the post of Library Restorer is hereby cancelled with immediate effect:-

S. N.	Merit No.	Name of Candidates Sarva Shri/Ms./Smt.	D.O.B.	Male/ Female	Cat./Sub. Cat.	Place of posting
1	4	RICHA SHARMA D/O RAM ASARE SHARMA	05.06.1996	Female	GENERAL	Jodhpur

By Order

  
REGISTRAR (ADMN.)

No: I/A(iii)(a)(1)52/2024/142

Date: 15.01.25

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I)/OSD (Computer), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned Ms. Richa Sharma D/o Shri Ram Asare Sharma, Ews 28 R Block Tatyia Tope Nagar, Kanpur, U.P. - 208022 (email-s.richa1512@gmail.com)
6. Personal file.

  
REGISTRAR (ADMN.)